

Assets were found intact in about 79 per cent cases. In the remaining 30 per cent cases, the assets were not intact (i.e. either sold, fully perished, partly perished, defective or others).

Continued support and care was given by Government agencies in about 29 per cent cases at the national level. After-care support was not made available in about 39 per cent cases, and in about 32 per cent cases the beneficiaries did not feel about the need for any such support.

77 per cent cases had additional income from the assets. On the basis of the revised poverty line of Rs. 6400/- about 11 per cent of the old beneficiaries have crossed the poverty line. However, 46 per cent of the beneficiaries have crossed the earlier poverty line of Rs. 3500/-. Thus, contrary to widely held views about implementation of the programme benefits for the poorer sections of the population are substantial.

(c) The deficiencies pointed out by the surveys have been brought to the notice of the State Governments, Reserve Bank of India and others concerned for taking corrective steps.

#### Agitation by employees of the Geological Survey of India

76. SHRI CHITTA BASU:  
SHRI RAMKRISHNA  
MAZUMDER:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are aware of the continuing agitation by the employees of the Geological Survey of India; and

(b) if so, what steps Government have taken to redress the grievances of these employees?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAM DULARI SINHA): (a) and (b) There is no continuing agitation as such by the employees of the Geological Survey of India. However, there have been some representations from the employees associations of GSI for lifting the ban on

filling up of certain vacant posts, for the time being, pending a review which is being undertaken.

#### Phasing out freight equalisation scheme for steel

77. SHRI CHITTA BASU:  
SHRI RAMKRISHNA  
MAZUMDER:

Will the Minister of STEEL AND MINES be pleased to refer to the reply to Starred Question 292 given in the Rajya Sabha on the 14th March, 1986 and state:

(a) whether the views of the States located farther away from the steel plants regarding phasing out freight equalisation scheme in respect of iron and steel have since been examined and decision taken thereon; and

(b) if so what are the reasons for the delay in the working out these modalities?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT): (a) and (b) The views of the various State Governments on the question of phasing out of freight equalisation are under examination and will be taken into account while working out the modalities.

#### Failure of crop insurance scheme

78. SHRI VIRENDRA VERMA:  
SHRI RAM NARESH  
KUSHAWAHA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Crop Insurance Scheme launched in the country last year has flopped;

(b) if so, what are the reasons therefor; and

(c) what steps are contemplated by Government to remove the deficiencies, if any, in the scheme to make it a success?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) and (b) No, Sir. The Comprehensive Crop Insurance